ITEM NO.17 COURT NO.4 SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32701/2010

(From the judgement and order dated 11/08/2010 in WPC No. 7690/2004 of The HIGH COURT OF DELHI AT N. DELHI)

ALL INDIA EMP.ST.INSU.CORPN EMP.FEDN&ANR Petitioner(s)

VERSUS

EMPL. STATE INSURANCE CORPN & ORS. Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment and prayer for interim relief and office report)

Date: 13/12/2010 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr. Anurag Pandey,Adv.

For Respondent(s) Mrs.Rekha Palli,Adv.

UPON hearing counsel the Court made the following
O R D E R

As requested, list the matter on 16.12.2010.

(G.V.Ramana)
Court Master

(Neeru Bala Vij)
Court Master